

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Bank of India
V/s.
Gupta Infrastructure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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17.	MR. SANDEEP BAJAJ Ms. NISHITA SIKRORIA D/b PANASIS LAW CHAMBERS	Advocates for Petitioner	Nishita
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17.	Ashish Pyasi a/w Umang Thakral i/b Dhil & Dhil Associates	Advocates for Respondent	Umang Thakral
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ORDER

CP No. 1397/I&BC/NCLT/MB/MAH/2017

Reserved for order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)